

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

(IB)-333 (ND)/2017

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.09.2017**

**NAME OF THE COMPANY:** M/s Oxygen Communications Vs. M/s Iris Computers Ltd

**SECTION OF THE COMPANIES ACT:** 9 of IBC, 2016

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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	For the Petitioner (s)	: Mr. Sanjeev Kumar Singh, Advocate Mr. Shighra Kumar, Advocate		
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	For the Respondent (s)	: Ms. Ruchika Singh, Advocate Mr. Sundereshan, A. R		
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**ORDER**

Respondents are duly represented by their Counsel, Ms. Ruchika Singh along with the AR of the Corporate Debtor. She accepts notice and prays for some time to file her reply.

To come up on 12<sup>th</sup> September, 2017.

— Sd —  
(S. K. Mohapatra)  
Member (T)

— Sd —  
(Ina Malhotra)  
Member (J)